

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (DB) No. 91 of 2021

Dhanu Bhuiyan --- --- Appellant  
Versus  
The State of Jharkhand --- --- Respondent

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Appellant : Ms. Ruchi Rampuria, Advocate  
For the State : Mr. P.K. Chatterjee, A.P.P.  
For the Informant : Mr. Vijay Kr. Sharma, Adv.

04/06.09.2021 Learned counsel for the appellant submits that out of the same impugned order, another appeal being Cr. Appeal (DB) No.93/2021 has been filed which has been admitted vide order dated 18.08.2021 and lower court records have been called for in the said case. She submits that the present case may be tagged along with Cr. Appeal (DB) No.93/2021.

Considering the submissions, this appeal is **admitted**.

This case is tagged with Cr. Appeal (DB) No.93/2021.

Call for the lower court records from the court of learned Additional Sessions Judge-I cum Special Judge POCSO Cases, Chatra in connection with POCSO Case No.33/2018.

*(Aparesh Kumar Singh, J)*

*(Anubha Rawat Choudhary, J)*

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